NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.09
IA (Comp. Act)/32/GB/2022
in CP NO.18/GB/2022

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2022

In the matter of:

Anup Saikia & Three others
Versus
Aryan Chilled Infra Pvt. Ltd. & Six others

Section/Rule: Under Rule 11 of NCLT Rules, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. N. BARUAH (On behalf of Mr. Rupam J. Das, leading Counsel)	Advocate	Applicants	Present in Video Conference
2.	MR. AMIT PAREEK	CS	Respondents	

O R D E R
Date of Order: 02.12.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. In view of the order passed in CP No.18/GB/2022, the present IA is adjourned.

2. The Respondents are given Two weeks' time to file replies with copy to the Applicants. The Applicants are directed to file rejoinder within Two weeks thereafter with copy to the Respondents. If the Respondents do not file their replies within two weeks, the matter will be heard on merit.

3. List the matter along with the main Company Petition on 19.01.2033.

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
*/D-*02.12.2022/

Sd/-

(Deep Chandra Joshi)
Member (Judicial)